

HIGH COURT OF UTTARAKHAND, NAINITAL
NOTIFICATION

No.54/UHC/Admin.A-II/2024

Dated: Feb.26, 2024

Civil Judge (Sr. Div.), Almora is given the powers of Drawing and Disbursing Officer (DDO) of the Family Court, Almora for the sanctioned child care leave duration (12.02.2024 to 23.03.2024) of Ms. Neena Aggarwal, Judge, Family Court, Almora, in light of the Notification No. 101-one/Nyay Anubhag/2002 dated 05.04.2002 of the Government of Uttarakhand.

By Order of Hon'ble the Chief Justice,

Sd/-
(Ashish Naithani)

No. 1103/UHC/Admin.A-II/2024

Dated: Feb.26, 2024

Copy forwarded to: -

1. Judge, Family Court, Almora for information.
2. District & Sessions Judge, Almora for information and communication to the officer concerned.
3. Principal Secretary (Law)-cum-L.R., Government of Uttarakhand, Dehradun.
4. The Accountant General, Uttarakhand, Mahalekhakar Bhawan, Kaulagarh, Dehradun.
5. Director, Directorate of Treasuries, Pension & Entitlements, Uttarakhand, 23, Laxmi Road, Dalanwala, Dehradun.
6. Director, Government Press, Uttarakhand, Industrial Area, Ramnagar, Roorkee-247667, District Hardwar for Publication of the Notification in the next issue of the Gazette of Uttarakhand and also to furnish copy of Gazette to this Court.
7. Accounts Section, High Court of Uttarakhand, Nainital.
8. Chief Treasury Officer, Almora.
9. Guard File/ Assistant concerned.

Assistant Registrar
Admin.A-II